MUMBAI BENCH, MUMBAI

T. C.S.P No. 338/(MAH)/2017

CORAM:

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Ultratech Cement Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Dr. Birendura Scaraf

Mr. Tapan Deshpande its Gral Amerikand Mrs. Priya Patwa For Pelitioner Gestpande.

S Ramakanta for RD

Order

TCSP No. 338/230-232/NCLT/MB/MAH/2017

For having the staff of ROC, Mumbai submitted that they will file report within one week hereof, at request, this matter is posted for final hearing on 15.2.2017.

> Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)